Petition Diary No. 389/2017-  

To  

The Deputy General Manager, 
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No.2,  
Sector-29, Gurgaon-122001  

Sir,  

Subject: Determination of transmission tariff from DOCO to 31.3.2019 for 765 kV Line Bays and 240 MVAr Switchable Line Reactor at Raichur and Sholapur Sub-stations under Line bays and reactor at Power grid Sub-station for Raichur-Sholapur transmission line for synchronous interconnection between SR and WR

With reference to your Petition Diary No.389/2017 on the subject mentioned above, I am directed to inform that your Petition has been treated as Miscellaneous petition and you are requested to deposit the filing fees for Miscellaneous Petition to the tune of Rs.3,00,000/- in terms of Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012 immediately. Further action in the Petition will be taken thereafter.

Vipan Sharma  
Bench Officer.